

(a) whether the management of Killick Nixon has been taken over by M/s. Maganlal Chhaganlal during the year 1970 ; and

(b) if so, the amount lying credited and debited in the name of each partner of M/s. Maganlal Chhaganlal before Killick Nixon was taken over?

**THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) :** (a) and (b). Information is being collected and will be laid on the Table of the House.

**Proposal to Open Civil Aviation Facilities at Gorakhpur (Uttar Pradesh)**

3709. **SHRI N. N. PANDEY :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to open Civil Aviation facilities at Gorakhpur (Uttar Pradesh) in view of the importance of this place ; and

(b) if so, what are the proposals and when the air services are likely to start operating ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) :** (a) and (b). Indian Airlines have no plans at present to include Gorakhpur in their network of air services.

**Central Grant for Flood Affected Areas in U. P.**

3710. **SHRI RAJDEO SINGH :** Will the Minister of FINANCE be pleased to state :

(a) the amount granted by the Central Government to Uttar Pradesh for flood affected areas during 1969-70 ; and

(b) the names of the Districts in which this money has been utilised by the State and the manner in which the amount was utilised, as per accounts submitted to the Central Government ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) and (b). According to information received from the Government of Uttar

Pradesh, an expenditure of Rs. 78.96 lakhs was incurred in 1969-70 on various types of flood relief measures like gratuitous relief, test relief works, house-building subsidies etc. A further amount of Rs. 165.67 lakhs was disbursed as distress takavi in 1969-70 in the areas affected by flood and drought. The State Government have reported that flood relief measures were taken up in all the districts of the State except Bulandshahr, Tehri-Garhwal Lucknow and Sultanpur. An amount of Rs. 2.40 crores was sanctioned to the Government of Uttar Pradesh in 1969-70 by way of Central assistance for drought and flood relief measures.

**Tribals Ousted from Tripura**

3711. **SHRI DASARATH DEB :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether tribal people of Tripura are being ousted from land on account of heavy pressure on land due to the influx of displaced persons from East Pakistan ever since the partition ; and

(b) if so, steps being taken to prevent the exodus of tribals from Tripura ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMSWAMY) :** (a) No, Sir.

(b) Does not arise.

**Non-Tribals Settling in Tribal Areas of Tripura**

3712. **SHRI DASARATHA DEB :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that a concerted effort is being made by non-Tribals to settle in Tribal compact areas of Tripura with the result that the Tribal belts are disrupted ; and

(b) if so, the steps taken to preserve the compactness of Tribal belt of Tripura for the benefit of Tribal people of Tripura ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL**